

(Government of India Undertaking) ASSET RECOVERY MANAGEMENT BRANCH, 1259, RENUKA COMPLEX 2ND FLOOR, J M ROAD, DECCAN GYMKHANA, PUNE- 411 004 Email: cb5208@canarabank.com Phone – 020-25511034

FORM D

PROOF OF CLAIM BY FINANCIAL CREDITORS FOR LIQUIDATION [Under Regulation 18 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016]

To,

Date: 04.08.2022

The Liquidator
Mr. Laxman Digambar Pawar
Flat No. 16, 1st Floor, Bhakti Complex,
Behind Dr. Ambedkar Statue,
Pimpri, Pune- 411018

From

Canara Bank, a body corporate constituted under the Banking Companies (Acquisition & Transfer of Undertakings) Act, 1970, having its Head Office at 112, JC Road, Bangalore-560002, and among other places, having its Branch/Office at:

Asset Recovery Management Branch (DP Code 5208), 1st Floor, 1259, Renuka Complex, J M Road, Deccan Gymkhana

Pune- 411004.

Subject: Submission of proof of claim.

Madam/Sir,

Canara Bank, through its Branch/Office Asset Recovery Management Branch (DP Code 5208), at 1st Floor, 1259, Renuka Complex, J M Road, Deccan Gymkhana, Pune- 411004, hereby submits this proof of claim in respect of the liquidation of M/s Bhadramaruti Concast Pvt.Ltd.

The details for the same are set out below:

PARTICULARS

| 1 | NAME OF FINANCIAL CREDITOR | CANARA BANK |
|---|----------------------------|---|
| 2 | IDENTIFICATION | Canara Bank, a Govt. of India Undertaking, being a body corporate |

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(Government of India Undertaking)

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Email: cb5208@canarabank.com Phone - 020-25511034

| ADDRESS AND EMAIL ADDRESS OF FINANCIAL CREDITOR FOR CORRESPONDENCE. TOTAL AMOUNT OF CLAIM (As on 31.07.2022) DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED DETAILS OF HOW AND WHEN DEBT INCURRED M/s Badramaruti Concast Pvt. Ltd. was established in 2004. The Company was engaged in business of manufacturing of steel billets. The Promoters/Directors/Guarantors of the company are: ADDRESS AND EMAIL ADDRESS OF FINANCIAL CREDITOR FOR COMPAND WHEN DEBT INCURRED M/s Badramaruti Concast Pvt. Ltd. was established in 2004. The Company was engaged in business of manufacturing of steel billets. The Promoters/Directors/Guarantors of the company are: M/s Badramaruti Concast Pvt. Ltd. was established in 2004. The Company was engaged in business of manufacturing of steel billets. The Promoters/Directors/Guarantors of the company are: M/s Nayan Anil Lingade Mr. Sunil Dattatray Lingade Mr. Sunil Dattatray Lingade Mr. Sandeep Narendra Agarwal Mr. Dattatray Mahadeo Lingade Mr. Sandeep Narendra Agarwal Mr. Imran Khan Hasan Khan Md. Asif Md. Idris Quereshi Mr. District Mr. No. 7378 Md. Asif Md. Idris Quereshi Massif Md. I | | FINANCIAL CREDITOR (IF AN INCORPORATE BODY PROVID IDENTIFICATION NUMBER AND PROCOF INCORPORATION. | OF O | under the Bankings) Act, 1970 | g Companies (Acqu | uisition & Transfer | of |
|--|---|---|---|-------------------------------|-------------------|---------------------|----|
| TOTAL AMOUNT OF CLAIM (As on 31.07.2022) Loan Account No. Principal Outstanding & other charges OCC 4796261000002 13,45,38,330.24 41,45,90,599.00 54,91,28,929.24 TL 4796766000001 33,523.00 3,55,18,959.34 3,55,52,482.34 Total 13,45,71,853.24 45,01,09,558.34 58,46,81,411.58 DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED DETAILS OF HOW AND WHEN DEBT INCURRED M/s Bhadramaruti Concast Pvt. Ltd. was established in 2004. The Company was engaged in business of manufacturing of steel billets. The Promoters/Directors/Guarantors of the company are: 1) Mr. Anil Dattathau Lingade 2) Mr. Sunil Dattatray Lingade 3) Mr. Dattatray Lingade 4) Mrs. Nayan Anil Lingade 5) Mr. Sandeep Narendra Agarwal 6) Mr. Imran Khan Hasan Khan 7) Md. Asif Md. Idris Quereshi | | ADDRESS AND EMAIL ADDRESS OF FINANCIAL CREDITOR FOR CORRESPONDENCE. | F 1st Floor, 1259, Renuka Complex, J M Road, Deccan Gymkhana Pune-411004 Email - cb5208@canarabank.com | | | | |
| TL 4796766000001 TL 4796766000001 Total T | 4 | CLAIM (As or | Account No. | | Outstanding & | Total | |
| 5 DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED 6 DETAILS OF HOW AND WHEN DEBT INCURRED M/s Bhadramaruti Concast Pvt. Ltd. was established in 2004. The Company was engaged in business of manufacturing of steel billets. The Promoters/Directors/Guarantors of the company are: 1) Mr. Anil Dattatray Lingade 2) Mr. Sunil Dattatray Lingade 3) Mr. Dattatraya Mahadeo Lingade 4) Mrs. Nayan Anil Lingade 5) Mr. Sandeep Narendra Agarwal 6) Mr. Imran Khan Hasan Khan 7) Md. Asif Md. Idris Quereshi | | | 4796261000002 TL | | 41,45,90,599.00 | | |
| DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED 6 DETAILS OF HOW AND WHEN DEBT INCURRED M/s Bhadramaruti Concast Pvt. Ltd. was established in 2004. The Company was engaged in business of manufacturing of steel billets. The Promoters/Directors/Guarantors of the company are: 1) Mr. Anil Dattatray Lingade 2) Mr. Sunil Dattatray Lingade 3) Mr. Dattatraya Mahadeo Lingade 4) Mrs. Nayan Anil Lingade 5) Mr. Sandeep Narendra Agarwal 6) Mr. Imran Khan Hasan Khan 7) Md. Asif Md. Idris Quereshi | 5 | DETAIL | Total | 13,45,71,853.24 | 45.01.09.558 34 | 3,55,52,482.34 | |
| WHEN DEBT INCURRED INCURR | | DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED | | | | | |
| o) This reactiff Edaminatayan Mantri | 6 | WHEN DEBT | The Promoters/Directors/Guarantors of the company are: 1) Mr. Anil Dattabhau Lingade 2) Mr. Sunil Dattatray Lingade 3) Mr. Dattatraya Mahadeo Lingade 4) Mrs. Nayan Anil Lingade 5) Mr. Sandeep Narendra Agarwal 6) Mr. Imran Khan Hasan Khan 7) Md. Asif Md. Idris Quaraghi | | | | |



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The company has availed various credit facilities of Rs. 18.63 Cr from our bank and for the said credit facilities executed various loan documents. The credit facilities are secured by executing mortgage deeds, guarantees and various other loan/security documents as described in the Annexure-I. The Company has failed to comply with the repayment obligation and account becomes irregular and it was classified as NPA on 28.08.2014. Recovery action initiated in the account and recovery suit was filed before the Hon'ble DRT Pune vide OA No. 186/2015 on 24.07.2015. The matter is pending for adjudication.

| DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM | NIL |
|---|---|
| DETAILS OF ANY SECURITY HELD, THE VALUE OF THE SECURITY, AND THE DATE IT WAS GIVEN | As per Annexure 2 |
| AMOUNT OF FINANCIAL CREDITORS' SHARE OF THE | Account Name – Canara Bank Pune Account No – 209272434 IFSC Code – CNRB0005208 Account Branch –Canara Bank, Specialized Asset Recovery Management Branch, Pune. |
| LIST OF DOCUMENTS | NA OTAR ASHOK M. GALANDE M. GALANDE |
| 3 | CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM DETAILS OF ANY SECURITY HELD, THE VALUE OF THE SECURITY, AND THE DATE IT WAS GIVEN DETAILS OF THE BANK ACCOUNT TO WHICH THE AMOUNT OF FINANCIAL CREDITORS' SHARE OF THE PROCEEDS OR ANY PART THEREOF CAN BE TRANSFERRED LIST OF DOCUMENTS ATTACHED IN SUPPORT OF |



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(Government of India Undertaking)

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Signature of financial creditor or person authorized to act on his behalf

[Please enclose the authority if this is being submitted on behalf of an operational creditor]

Name in BLOCK LETTERS: Mr. M.W.GOHAD

Position with or in relation to creditor: Manager

Address of person signing:

Canara Bank, Asset Recovery Management Branch,

1st Floor, 1259, Renuka Complex, J M Road, Deccan Gymkhana, Pune-411004





(Government of India Undertaking)

SSET RECOVERY MANAGEMENT BRANCH, 1259, RENUKA COMPLEX 2ND FLOOR, J M ROAD, DECCAN GYMKHANA, PUNE- 411 004

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AFFIDAVIT

- I, Mr. M.W. Gohad (Age- 53 Years), Manager at Canara Bank ARM Branch, 1st Floor, 1259, Renuka Complex, J. M. Road, Deccan Gymkhana, Pune - 411004, do solemnly affirm and state as follows:
- 1. M/s Bhadramaruti Concast Pvt. Ltd. the corporate debtor was, at the liquidation commencement date, that is, day of 24th day of April 2022, justly and truly indebted to me in the sum of Rs. 58,46,81,411.58 [Rupees Fifty Eight Crores Forty Six Lakhs Eighty One Thousand Four Hundred Eleven and Paise Fifty Eight] as on 31.07.2022 Plus Interest & other charges.
- 2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:

Annexure I -Loan Documents Annexure II -Details of securities

- 3. The said documents are true, valid and genuine to the best of my knowledge, information and belief.
- 4. In respect of the said sum or any part thereof, I have not nor has any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever.

Solemnia, aftirmed at Pune on this 4th August 2022.

Chimants signature

UNE DISTRIC MAHARASHTRA R. NO. 7375

VERIFICATION

I, Mr. M.W.Gohad, the claimant hereinabove, do hereby verify and affirm that the contents of paragraph to of this proof of claim are true and correct to my knowledge and belief and no material facts have been concealed there from.

Verified at on this 4th August 2022.

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